

By Email

6th May, 2021

Election Commission of India

Kind Attention : Mr. Vijay Kumar Pandey, Director Law

Subject: Resignation from the position of Panel Counsel of Election Commission of India before the Hon'ble Supreme Court of India.

Dear Sir,

It was an honour to represent the Election Commission of India(ECI). I had a cherishing milestone of my career, in the journey which began with being part of the office of Standing Counsel of ECI and progressed as one of the panel counsels of ECI (since 2013).

However, I have found that my values are not in consonance with the current functioning of the ECI; and hence I withdraw myself from the responsibilities of its panel counsel before the Supreme Court of India.

I undertake to ensure smooth transition of files, NOC and vakalatnamas in all pending matters with my office.

Warm regards

MOHIT D. RAM
(Advocate-on-Record)
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